

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1342**  
TO BE ANSWERED ON 09.12.2021

**Compensatory afforestation fund utilization**

1342. SHRI BIKASH RANJAN BHATTACHARYYA:

Will the MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) list of compensatory afforestation fund utilisation for the year 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22, State-wise and project-wise; and
- (b) steps that have been taken by Government in case of the failure in any particular projects under Compensatory Afforestation Fund Management and Planning Authority (CAMPA)?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) State-wise utilisation of Compensatory Afforestation Fund for the year 2017-18, 2018-19, 2019-20 and 2020-21 against the approved Annual Plan of Operations (APO) of respective State CAMPAs is attached at **Annexure-I**.
- (b) CAMPA fund is mainly utilized for compensating loss of forest and improving the quality of forest. These activities require maintenance for a period of five to ten years depending on species to be planted, the edaphic factors and climatic conditions of the site. During this period State Forest Departments regularly monitor the plantation and carry out remedial measures e.g. gap planting, wherever required.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1342 DUE FOR REPLY ON 09.12.2021 BY SHRI BIKASH RANJAN BHATTACHARYYA REGARDING 'COMPENSATORY AFFORESTATION FUND UTILIZATION'**

<b>COMPENSATORY AFFORESTATION FUND UTILISATION(Rs. In crores)</b>					
<b>Sl. No.</b>	<b>State/UT</b>	<b>Year 2017-18</b>	<b>Year 2018-19</b>	<b>Year 2019-20</b>	<b>Year 2020-21</b>
1	Andaman & Nicobar	0.84	0.64	0.01	0.17
2	Andhra Pradesh	71.09	109.50	87.39*	43.89#
3	Arunachal Pradesh	176.38		166.20	Not reported
4	Assam	33.36	37.30	32.56	24.07
5	Bihar	33.21	36.28	125.39	183.20
6	Chandigarh	1.13	1.27	Not reported	
7	Chhattisgarh	197.10	443.85	449.31	309.17
8	Delhi	1.15	1.73	0.03	0.03
9	Goa	1.39	1.99	6.86	23.29
10	Gujarat	63.88	152.34	118.50	169.85
11	Haryana	62.30	122.52	60.32	124.34
12	Himachal Pradesh	105.21	128.24	88.50	119.49
13	Jammu & Kashmir	118.24	77.54	113.51	112.61
14	Jharkhand	137.52	239.46	223.57	215.43
15	Karnataka	81.67	88.74	104.14	169.77
16	Kerala	6.02	7.84	Not reported	10.88
17	Madhya Pradesh	145.36	287.67	343.15	476.06
18	Maharashtra	194.01	217.74	179.67	236.58
19	Manipur	19.50	24.85	30.36	28.40
20	Meghalaya	Not reported			16.91
21	Mizoram	6.10	8.30	0.00	9.29
22	Odisha	511.83	Not reported	543.00	675.45
23	Punjab	59.19	81.27	64.73	128.59
24	Rajasthan	175.59	132.82	80.09	186.68
25	Sikkim	4.48	10.13	36.04	47.72
26	Tamil Nadu	7.13	3.80	0.56	Not reported
27	Telangana	137.61	213.19	260.60	378.45
28	Tripura	6.93	12.86	17.38	16.89
29	Uttar Pradesh	97.66	194.92	180.69	252.19
30	Uttarakhand	90.16	119.09	124.00	251.46
31	West Bengal	9.14	25.36	13.53	8.25

\*Does not include the pending payments of Rs. 13.32 crore for works done in 2019-20.

#Does not include the pending payments of Rs. 16.68 crore for works done in 2020-21.